



Bulletin Part - II

LEGISLATIVE ASSEMBLY OF THE STATE OF GOA

WEDNESDAY, 07 SEPTEMBER 2011

No.46

SUMMONING OF THE FOURTEENTH SESSION, 2011 OF THE FIFTH LEGISLATIVE ASSEMBLY

The Governor of Goa by his order dated 06 September, 2011 has summoned the Legislative Assembly of the State of Goa to commence its Fourteenth Session, 2011 from 05 October 2011.

No.47

CALENDAR OF SITTINGS

The Fourteenth Session, 2011 of the Fifth Legislative Assembly of the State of Goa will have two sittings on the following days:

- (1) Wednesday, 05 October, 2011
- (2) Friday, 07 October,, 2011

No.48

TIMING OF SITTINGS

(1) The timings of the sittings of the House on both days will be as follows:

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| (i) Commencement | : | 11 30 AM |
| (ii) Lunch Break | : | 1 00 PM to 2 30 PM |
| (iii) Tea Break | : | 4 00 PM to 4 30 PM |
| (iv) Adjournment for the
day or <i>sine die</i> | : | 6 00 PM
or at the conclusion of the business for
the day, whichever is earlier. |

(2) The House may alter the above timings by a motion. As at present, the House will not sit on Public Holiday i.e. 06 October, 2011.

No.49

BALLOT OF STARRED AND UNSTARRED QUESTIONS

The following shall be the schedule for receipt of notices and holding of ballot of notices of Starred and Unstarred Questions during the Fourteenth Session, 2011 of the Fifth Goa Legislative Assembly:

Date of Answer	Last date for tabling Question (Starred & Unstarred)	Department concerned	Chief Minister/Minister concerned
<u>Wednesday</u> 05/10/2011	12/09/2011 (upto 5 00 PM)	Personnel, ARD, GAD, Non-Conventional Energy Resources, Art & Culture and Museums, Public Grievances, Vigilance, Information & Publicity, Finance, Planning & Statistics, Official Language and Gazetters, Law, Election, Judiciary, Legislative Affairs and Information Technology, Industries, Trade & Commerce, Mines, Town & Country Planning.	Chief Minister (Shri Digambar Kamat)
		Tourism, Housing, Housing Board and Captain of Ports.	Minister for Tourism (Shri Nilkanth Halarnkar)

		Home, Women & Child Development, Evacuee Property, Animal Husbandry and Co-operation	Minister for Home (Shri Ravi S. Naik)
		Public Works Department, Science & Technology, Rural Development Agency	Minister for Public Works Department (Shri Churchill Alemao)
		Transport including Airports, Social Welfare and River Navigation.	Minister for Transport. (Shri Ramkrishna Dhavalikar)
		Education, Technical Education and Archives & Archaeology.	Minister for Education (Shri Atanasio Monserrate)
Friday 07/10/2011	13/09/2011 (upto 5 00 PM)	Health, Craftsmen Training and Agriculture	Minister for Health (Shri Vishwajit Rane)
		Revenue, Civil Supplies, Consumer Affairs and Factories & Boilers.	Minister for Revenue (Shri Jose Philip D'Souza)
		Panchayati Raj, Provedoria and Sports & Youth Affairs	Minister for Panchayati Raj (Shri Manohar Azgaonkar)
		Water Resources, Forest and Legal Metrology, Tribal Welfare.	Minister for Water Resources. (Shri Filipe Neri Rodrigues)
		Urban Development, Fisheries and Labour & Employment.	Minister for Urban Development (Shri Joaquim Alemao)

	Power, Environment and Printing & Stationery.	(Shri Aleixo Sequeira) Minister for Power
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No.50

NOTICES FOR ZERO HOUR

Members are informed that the notices for making brief mentions on matters of urgent public importance during Zero Hour will have to be given before 10 00 AM on the day on which the brief mentions are required to be made.

No.51

MANNER OF TABLING NOTICES

Members are requested to deposit all notices of Questions, Calling Attention, Zero Hour Mentions etc., in the Notice Box kept in the Secretary's room of the Legislature Secretariat Complex, Porvorim, Goa within the prescribed time. They are requested not to leave the notices with the officers of the Assembly Secretariat. Only notices deposited in the Notice Box will be treated as valid.

No.52

PROGRAMME FOR RECEIPT AND BALLOT OF NOTICES OF PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Business relating to Private Members' Bills and Resolutions will be transacted on 07 October, 2011 after the Government business. The last date for receipt of notices of Private Members' Bills and Resolutions and the dates for holding ballot of these notices will be as under:

Sl.No.	Date of sitting for Private Members' Business	Last date for receipt of Private Members' Bills and Resolutions	Date for holding Ballot
1.	07/10/2011	19/09/2011	20/09/2011

**PORVORIM, GOA
07 SEPTEMBER, 2011**

**N.B. SUBHEDAR
SECRETARY**